Madhya Pradesh to make available to them the complete chemical analysis of white oil products, the route and the alignment of the pipe lines which are being laid for carrying Naphtha from Barauni Oil Refinery to Kanpur and Koyal Oil refinery to Kota; and

(b) if so, whether a reply has since been sent to the Government of Madhya Pradesh; and what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHR1 O. V. ALAGESAN); (a) Yes.

(b) The details are being collected and will be supplied to the Madhya Pradesh Government shortly.

कालेजों में छात्र संघों की स्थापना

384. श्री जगन्नाथ प्रसाद पहाड़िया : श्री ज्ञान्तिलाल कोठारी :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश के सभी राज्यों में कालेजों में छात्र संघों की स्थापना को मानयता दे दी गई है; क्रौर

(ख) यदि नहीं तो किन किन राज्यों में ऐसे संघों को स्थापित होने से रोका गया है ?

t [ESTABLISHMENT OF STUDENT UNIONS m COLLEGES

384. SHRI JAGANNATH PRASAD PAHADIA: SHRI SHANTILAL KOTHARI:

Will the Minister of EDUCATION be pleased to state:

(a) whether the establishment of the Student Unions has been recognised in the Colleges of all the States in the country; and

(b) if not, the names of the States where the establishment of such Unions has been withheld?] शिक्षा मंत्रालय में उपमंत्री (श्री भक्त दर्शन): (क) विद्यार्थी संघों को मान्यता देने का निर्णय करना प्रत्येक कालेज का अपना मामला है।

(ख) उपर्युक्त (क) में उल्लिखित स्थिति को देखते हुये प्रश्न नहीं उठता ।

ttTHE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) The 1 nition of Student Unions is a matter for the individual colleges to decide.

(b) In view of the position stated in (a), the question does not arise.]

INDEFINITE CLOSING OF THE MAHAK ILI Collieries

385. SHRI B. D. KHOBARAGADE: Wi'l the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Mahakali Collieries, Chandrapur (Maharashtra) have been closed indefinitely since 27th September, 1966;

(b) whether it i_s a fact that he staff and the workers have not b c n paid wages for the last six months;

(c) whether any representation has been received by Government from the workers drawing their attention to these circumstances; and

(d) if so, what steps are bein[^] taken by Government in this math r?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) Some workers have not bet n paid wages for different wage periods

(c) Yes.

(d) Necessary legal action for the recovery of due wages has been Ini tiated.

+ [] English translation.

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